

(व्यवधान)

अध्यक्ष महोदय : यह अनधिकार चेष्टा है। बल-प्रयोग नहीं करना चाहिए। मन्त्री महोदय क्या कर रहे हैं ?

(व्यवधान)

श्री हरिकेश बहादुर (गोरखपुर) : वाजपेयी जी का हाईजेकिंग हो गया !

अध्यक्ष महोदय : आप विशेषाधिकार का मोशन दीजिए।

(Shri Mani Ram Bagri and other hon. Members then left the House)

श्री सतीश अग्रवाल (अजमेर) : अगर श्री हरिकेश बहादुर का कार्लिंग एटेन्शन न होता, तो इनका भी हाईजेकिंग हो जाता।

MR. SPEAKER : He was an accomplice to that !

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty-seventh and Thirty-eighth Reports

SHRI A. C. DAS (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(1) Thirty-seventh report on the Ministry of Finance (Department of Economic Affairs—Banking Division)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Syndicate Bank and credit facilities provided by the Bank for Scheduled Castes and Scheduled Tribes.

(2) Thirty-eighth Report on the Ministry of Energy (Department of Petroleum) Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Oil and Natural Gas Commission.

12.08 Hrs.

QUESTIONS ON STATEMENT BY MINISTER RE : NEED FOR ABOLITION OF CAPITATION FEE FOR ADMISSION IN EDUCATIONAL INSTITUTIONS

SHRI HARIKESH BAHADUR (Gorakhpur) : Mr Speaker, Sir, the Hon. Deputy Minister for Education and Culture and Social Welfare had made a statement on 6th April, 1983 regarding need for abolition of capitation fee for admission in educational institutions. In that statement, he had mentioned that the Government of India was against this capitation fee. In spite of that.....

MR. SPEAKER : No loud talking in the House. You are caught red-handed.

SHRI HARIKESH BAHADUR : This capitation fee is really a very great problem for the poor students even if they are good students, because if they do not have money, they cannot get admission. And this capitation fee for admission is charged in the States of Karnataka, Andhra and Bihar. I must congratulate the Chief Minister of Andhra Pradesh Shri Rama Rao for having stopped it completely; there he has made it a criminal offence. He is the only Chief Minister who has taken this bold step.....(Interruptions)

SHRI M. RAM GOPAL REDDY (Nizamabad) But he has not made any arrangements for the running of those colleges.

SHRI HARIKESH BAHADUR : A person who has taken such a drastic step in the interest of common man will definitely make that arrangement also and it will really be an example for Congress (I) Governments functioning in various other States.

12.09 Hrs

(MR. DEPUTY-SPEAKER in the Chair)

Even the Prime Minister is opposed to the capitation fee. According to the statement which was given by the hon. Deputy Minister on that day, the Prime Minister had written letters to all the Chief Ministers in the month of April, 1981 to stop capitation fee